

effect will not affect adversely any employee to whom these rules apply. The initial fixation of pay in revised scale in respect of Central Government employees belonging to Group 'B' 'C' and 'D' who opt to switch over to revised scale from a date later than 1-1-1986, is to be done in accordance with the provisions contained in rule 9 of Central Civil Services (Revised Pay) Rules, 1986. The instructions issued by C&AG intend merely to clarify the rule position and are not contradictory to the Explanatory Memorandum appended to the Central Civil Services (Revised Pay) Rules, 1986.

Bonos to Central Government employees

2806. SHRI ALADI ARUNA *alias* V. ARUNACHALAM: Will the Minister of FINANCE be pleased to state:—

(a) what are the norms fixed by Government for payment of bonus to the Central Government employees; and

(b) what is the expenditure incurred on payment of bonus to such employees for the years 1983-84 to 1985-86 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) Bonus is sanctioned to Central Government employees on the basis of actual emoluments upto and including Rs. 2500/- per month. The maximum amount, however, is restricted to the amount admissible to those employees drawing emoluments of Rs. 1600/- per month; for those drawing monthly emoluments of more than Rs. 1600/- per month but not exceeding Rs. 2500/- per month, bonus is calculated as if the emoluments were Rs. 1600/- per month.

(c) The expenditure incurred on payment of bonus for the years 1983-84, 1984-85 and 1985-86 is approximately Rs. 300 crores, Rs. 344 crores and Rs. 430 crores respectively.

Political asylum sought for by Indian nationals abroad

2807. SHRI AJIT SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:—

(a) whether it is a fact that more than 8,000 Indian nationals have gone to West Germany to seek political asylum during

the year 1986 and over 30,000 Indian nationals have sought 'political asylum' within the last three years;

(b) if so, whether Government have made any exercise to find out the reasons for which Indian nationals are seeking political asylum in other countries, such as U. K., France, USA, Canada etc.; and

(c) what steps Government propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a)

According to information available with the Government, the figures of Indian nationals who have sought political asylum in West Germany, during the last three years

1984	1,083
1985	4,471
1986 (uptil August)	4,973
(Calendar-wise) are as E	
1984	1,083
1985	4,471
1986 (uptil August)	4,973

(b) Information gathered by us indicate that Indian nationals generally seek political asylum in order to circumvent the normal prescribed procedure for entry and residence in these countries in view of their desire to improve their economic well-being.

(c) The governments concerned have been informed that any claim of persecution or discrimination by these Indian citizens is without substance as adequate Constitutional and Administrative channels exist for the redressal of genuine grievances.

Amenities to Indian tourists visiting the Soviet Union

2808. SHRI J. P. GOYAL: Will the Minister of TOURISM be pleased to state;—

(a) whether the Soviet Union has given some assurance to give concessional air fares and to provide such other amenities to the Indian tourists which will make their stay in the Soviet Union more comfortable; and

(b) if so, what are the details in this regard
THE MINISTER OF TOURISM (SHRI MUFTI MOHD. SAYEED): (a) and
(b) No assurance has been received from